

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 235 of 2020

IN THE MATTER OF:

Thyagaraja

...Appellant

Vs.

**The Church of South India Trust
Association & Ors.**

...Respondents

Present:

For Appellant: Mr. Mukund P. Unny, Advocate.

For Respondents: Mr. V. Prakash, Sr. Advocate.

ORDER

(Through Virtual Mode)

21.12.2020: At request of Mr. Mukund P. Unny, Learned Counsel appearing for the Appellant stating that his arguing Counsel is unwell therefore, he is inconvenienced to appear today. Acceding to his request for an adjournment, this Tribunal directs the Office of the Registry to List the matter on **15th January, 2021**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**